

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).21478/2008

KERALA STATE HOUSING BOARD & ANR.

Petitioner(s)

VERSUS

K.NARAYANA PODUVAL & ORS.

Respondent(s)

(With prayer for interim relief and office report )

WITH  
SLP(C) NO. 21817/2008

Date: 06/01/2010 This Petition was called on for hearing today.

For Petitioner(s)

Ms Smitharani M.R., Adv.  
Mr. M.T. George,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

SLP(C) NO.21478/2008

No counter affidavit is filed by respondent no.4 and  
last chance is already over.

Respondent Nos. 1 to 3 served but there is no  
appearance.

Respondent Nos. 5 to 9 already deleted from the array  
of parties as per Hon'ble Court's order dated 16.11.2009.

-2-

Item No.14

SLP(C) NO.21817/2008

Respondent Nos. 1,6 to 8 and 10 served but there is no  
appearance.

Respondent Nos. 2 to 5 and 9 already deleted from the

array of parties as per Hon'ble Court's order dated  
16.11.2009.

List both matters before the Hon'ble Court.

(M.K.GUPTA)  
Registrar

hj